

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

16
I/S

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>OA No. 46/2007</u> <u>Date of order: 07.08.2007</u></p> <p>Mr. Devilal Mothsra, counsel for applicant. Mr. M. Godara, proxy counsel for Mr. Vinit Mathur, counsel for respondents.</p> <p>Learned counsel for the applicant submits that the applicant does not want to pursue the matter and he wants to withdraw the same. Accordingly, the O.A. is dismissed as withdrawn.</p> <p>[Tarsem Lal] Administrative Member</p> <p>(Kuldip Singh) Vice Chairman</p>

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Set II and III destroyed
in my presence on 64-6-14
under the supervision of
section officer (1) as per
order dated 26-3-14.

Section officer (Record)